

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 88
ANSWERED ON 08TH FEBRUARY, 2018

BOT PROJECTS

*88. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the BOT projects carried out by the National Highways Authority of India on the basis of buyback policy from the year 2010 till date;
- (b) whether certain road projects out of the said projects have been bought back;
- (c) if so, the details thereof along with the rule under which it has been done;
- (d) whether any buyback has been carried out or is proposed to be done in Nagpur district of Maharashtra; and
- (e) if so, the details thereof and the time by which it is likely to be done?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (e) A STATEMENT is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA STARRED QUESTION NO. 88 ANSWERED ON 08TH FEBRUARY, 2018 ASKED BY SHRI KRUPAL BALAJI TUMANE REGARDING 'BOT PROJECTS'

(a) to (c) No, Madam. No project has been bought back by National Highways Authority of India (NHAI) on the basis of buyback policy from the year 2010 till date.

(d) & (e) No, Madam. No buyback has been carried out so far in Nagpur District of Maharashtra. However, a draft policy on the subject is under preparation.
